

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

**CP No.53/2017  
in  
OA No.2621/2016**

**New Delhi, this the 5<sup>th</sup> day of May, 2017**

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Mr. P.K.Basu, Member (A)**

Shri Trilok Singh  
Aged about 74 years  
Post: MCD Driver  
S/o late Shri Yogeshwar Singh  
R/o Village Hudda, PO Khedusen  
Distt. Phri Garwal, Uttarakhand. .... Applicant

(By Advocate: Shri R.K.Shukla)

VERSUS

1. Shri Rajiv Gauba  
Secretary  
Ministry of Urban Development  
Nirman Bhawan, New Delhi.
2. Shri Abhai Sinha, Director General  
Central Public Works Deptt.  
Nirman Bhawan, New Delhi.
3. Shri V.K.Khetan  
Executive Engineer  
Central Public Works Deptt.  
Division No.4, I.P.Bhawan  
New Delhi. .... Respondents.

(By Advocate: Shri Rajinder Nischal)

**ORDER (ORAL)**

**By Hon'ble Mr. V. Ajay Kumar,**

When this matter is taken up, the learned counsel for the applicant while submitting that Order of this Tribunal has been complied with, seeks leave of this Tribunal to withdraw the Contempt Petition, with liberty to question the

order now passed by the respondents, in accordance with law. Accordingly, the Contempt Petition is dismissed as withdrawn with liberty, as aforesaid.

**(P.K.BASU)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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